

(d) and (e) No formal agreement has been signed between India and Turkey for co-operation in coal sector, during the 22nd World Mining Congress and Expo 2011 held in Istanbul, Turkey.

Benchmarking by CIL

2022. SHRI A. ELAVARASAN: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited (CIL) will benchmark its produce to Gross Calorific Value (GCV) of coal from January, 2012 and has intimated its decision to all mining subsidiaries;

(b) if so, the details thereof;

(c) whether the Ministry has strongly advocated the switch over to new system as India is the only country among major coal producing nations which has yet to adopt GCV benchmark;

(d) if so, the details thereof;

(e) whether power sector has raised any objection to this move; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. As per the directives of the Government of India, Coal India Ltd. (CIL) will switch over from the existing Useful Heat Value (UHV) based system of grading and pricing of non-coking coals to Gross Calorific Value (GCV) based system w.e.f. 1st January, 2012 and has intimated this decision to all its subsidiary coal companies for compliance. With the GCV based system the actual heat value of coal can be measured in a lab using Bomb-Calorimeter.

(c) and (d) Yes, Sir. The Ministry has decided that coal sector should switch over to GCV based system, as this is an international practice of trading of coal which has been recommended for adoption by a number of high level committee including the integral Energy Policy Committee. This system will ensure a high degree of consistency in quality of coal supplies and result in high consumer satisfaction.

(e) and (f) No, Sir. No formal objection has been received in this regard.

Establishment of colleges by CIL

2023. SHRIMATI GUNDU SUDHARANI: Will the Minister of COAL be pleased to state: